

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF SEPTEMBER, 2025

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.09.2025

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.09.2025</i>
CIVIL	16949	509	410	17048
CRIMINAL	0	0	0	0
TOTAL	16949	509	410	17048

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.09.2025</i>
CIVIL	156872	4754	6227	155399
CRIMINAL	36526	1859	1640	36745
TOTAL	193398	6613	7867	192144